

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

Original APPLICATION NO. _____ OF 2001
 Applicant(s) Arjun Lal Respondent(s) O.O.O. Rev
 Advocate for Applicant(s) Mr Tejveer Choudhary Advocate for Respondent(s) _____

Notes of the Registry

Orders of the Tribunal

This application has been filed by the applicant Arjun Lal, through Arjun Lal counsel. Mr. Tejveer Choudhary against the impugned order dated 30/07/2001 issued by personnel and Administrative Officer, Indian Oil Corporation Limited (Pipeline Division).

It is a D.B. Case and is not pertain to the jurisdiction of Jodhpur Bench. It may be listed before Hon'ble Court on 30/05/2002 for direction.

6/12/02
 Dy. Registrar
 CAT, JODHPUR

30-5-2002

Mr. Tejveer Choudhary, Counsel for Applicant.

The employees of Indian Oil Corporation Ltd. do not come within the jurisdiction of this Tribunal. This OA is not maintainable. Learned Counsel for applicant prays to withdraw the Application.

We therefore dismiss the O.A. as withdrawn, accordingly.

(H.O. Gupta)
 Adm. Member.

(O. P. GARG)
 Vice Chairman

Copy of order
 sent by Regd.
 B/D 238
 vide 18-7-02
 dt

Part II and III destroyed
in my presence on 1-6-67
under the supervision of
section officer (1) as per
order dated 1-4-67

Section officer (Record)